

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**

For V.I.R Foods Limited Operating in Rice Sheller Industry  
at Village Payal, Distt Ludhiana, Punjab

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	VIR FOODS LTD , CIN U15310CH2005PLC028446
2.	Address of the registered office	Cabin No 111, SCO-35, 2 <sup>nd</sup> Floor, Sec 7-C, CHANDIGARH- 160019
3.	URL of website	The CD has no website
4.	Details of place where majority of fixed assets are located	Village Payal, Distt Ludhiana (Punjab)
5.	Installed capacity of main products/ services	10 Tons per hour
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	Two
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending mail to: <a href="mailto:as022208virfoods@gmail.com">as022208virfoods@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be had by sending mail to: <a href="mailto:as022208virfoods@gmail.com">as022208virfoods@gmail.com</a>
10.	Last date for receipt of expression of interest	11.10.2023
11.	Date of issue of provisional list of prospective resolution applicants	20.10.2023
12.	Last date for submission of objections to provisional list	25.10.10.2023
13.	Date of Issue of final list of prospective resolution applicants	03.11.2023
14.	Date of issue of Information Memorandum, evaluation matrix, and Request for Resolution Plan to prospective resolution applicants.	08.11.2023
15.	Last date for submission of Resolution Plans	08.12.2023
16.	Process email id to submit EOI	<a href="mailto:as022208virfoods@gmail.com">as022208virfoods@gmail.com</a>



Anup Sood,  
Resolution Professional of V.I.R. Foods Limited  
Regn No: IBBI/IPA-003/IP-N00114/2017-18/11218  
Regd. address: Unit 53, 8<sup>th</sup> Floor, Sushma  
Infinium, Chandigarh-Ambala Road, Zirakpur,  
Distt Mohali, Punjab-140603  
AFA Valid up to 02.01.2024  
Date- 26.09.2023



Place: Zirakpur